


IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI
(BEFORE SHRI AMARJIT SINGH, A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 06.12.2024)


Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1-2	4276/Mum/2024 4278/Mum/2024	Manek Metal Industries	06.12.2024	JM	H(SMC)
3.	4669/Mum/2024	Floral Deck Plaza Premises	06.12.2024	JM	F
4.	3263/Mum/2024	Vinodrao Wamanrao More	06.12.2024	JM	F
5.	3991/Mum/2024	Fabtech Technologies International	06.12.2024	JM	F


(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI
(BEFORE SHRI OM PRAKASH KANT, A.M. AND SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 09.12.2024)

Sl.No.	ITA NO.	Cause Title	Date of hearing	Author	Bench
1	4184/MUM/2024	Firefly Market Research India Pvt. Ltd.	09/12/2024	JM	F



(Prabhat Kumar Kesarwani)
Sr.PS

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 09.12.2024

Before Shri Om Prakash Kant (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No.	Description	Assesse's Name	Dt. of Hearing	Bench	Author
1.	ITA No. 4099/MUM/2024	Amar Harshad Dani	02.12.2024	A	JM
2.	ITA No. 5405/MUM/2024	M/s. Evergreen Infra Structures	02.12.2024	E	JM
3.	MA No. 257/MUM/2020	M/s. Nimbus Communications Limited,	20.09.2024	B	JM



Mrs. Milan R. Patil
LDC

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI NARENDRA KUMAR BILLAIYA, AM**

Order to be pronounced on 10.12.2024

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	5495/Mum/2024	Samarth Surksha Rakshak Co-op. Credit Society Ltd.	04.12.2024	G	VP


Roshani M. Sabane
Sr. Private Secretary